

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-46-2020**

Michael Nzube

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri Raju Poulekar, Advocate for the Petitioner.

Shri Pravin Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 4th September 2020****P.C. :**

The learned Additional Public Prosecutor for the respondents wants to check whether notice has been served on them.

2. Post the matter on 11.09.2020.

DAMA SESHADRI NAIDU, J.

NH